

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 212 of 2013

Dated : 17th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

The Tata Power Co. Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity
Regulatory CommissionRespondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Gupta
Mr. Gaurav Dudeja
Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R.1

ORDER

Admit. Mr. Buddy A. Ranganadhan takes notice on behalf of the
Commission. ***Issue Public Notice.***

Post the matter on **23.10.2013.**

(V.J. Talwar)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson